

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.417**  
**IA/6335/ND/2022 IN IB/2553/ND/2019**

**IN THE MATTER OF:**

Umbrella Infocare Pvt Ltd	...	Applicant
Versus		
Superkisan ECommerce Pvt Ltd	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 22.05.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the RP	:	Ms. Anvesha, Jain, Adv. & Mr. Apoorv, RP
For the Respondent	:	Mr. Ajay Raj Purohit, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 14.07.2023.

**Sd/-**  
**(Court Officer)**